Sr. No. 621 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 1786/2012 c/w OWP No. 40/2016

Dr. Abdul Rouf Bhat

.... Petitioner(s)

Through:- Mr. Javed Hamid, Advocate Mr. M. Y. Bhat, Advocate (through Video conference)

V/s

State of J&K and others

.....Respondent(s)

Through:- Mr. N. H. Shah, AAG (through Video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. M. Y. Bhat, learned counsel for the petitioner submits that as he has

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no information about the listing of the matter, as such, he seeks, adjournment.

On his request, adjourned.

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 09.06.2020 SUNIL-II